

Unauthorised parking of rehri in South Extension

2947. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of "Rehri" are being unauthorisedly parked on Gurudwara Road in South Extension Part-I, New Delhi to sell fruits and vegetables causing congestion and blockage of traffic;

(b) whether it is a fact that some of these "Rehriwalas" have constructed temporary structures;

(c) whether Government have received any representation against these "Rehriwalas" from the Punjab National Bank and LIC authorities located in that area; and

(d) if so, what steps Government propose to take to remove these "Rehriwalas"?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) There are 19 red slip holders who are parking their rehries in NDSE-I at Gurudwara Road.

(b) No, Sir.

(c) and (d) Yes, Sir.

According to the latest decision of the Hon'ble Supreme Court, red slip holders have to be considered for rehabilitation. Till such time no action can be taken.

Shortage of Doctors in Central Police Organisation

2948. SHRI SARADA MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that hospitals for the treatment of C.R.P.F. B.S.F. and I.T.B.P. Jawans of the

Central Police Organisation are without full strength of doctors in different departments for which Jawans are suffering;

(b) if so, the details thereof and the reasons therefor; and

(c) what action is being taken by Government to provide doctors in those hospitals.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) 115 medical posts in CRPF, 58 medical posts in BSF and 43 medical posts in ITBP are presently lying vacant on account of delay or un-willingness by the directly recruited Medical Officers to join duty or due to resignations from service after joining duty.

(c) BSF and ITBP are taking action to fill up the vacancies from the list of candidates approved by the Government. Vacancies in CRPF and ITBP are also advertised for making direct recruitment as well as making selection for transfer on deputation.

पश्चिमी बंगाल में जनसंख्या वृद्धि

2949. श्री विष्णु कान्त शास्त्री: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) 1951, 1961, 1971, 1981, और 1991 की जनगणना के अनुसार पश्चिमी बंगाल के पश्चिमी दिनाजपुर, मुंशिदाबाद और माल्दा जिलों की मुस्लिम जनसंख्या क्रमशः कितनी-कितनी थी;

(ख) क्या इन जिलों की जनसंख्या में यह त्रिक वृद्धि उन राज्य की जनसंख्या में सामान्य वृद्धि के अनुपात के अनुरूप है यदि नहीं तो जनसंख्या वृद्धि के अनुपातों में कितना-कितना अंतर है; और

(ग) इस अस्वाभाविक वृद्धि के क्या कारण हैं?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम०एम० जेकरा): (क) 1951, 1961, 1971, और 1981 की जनगणना के अनुसार आंकड़े विवरण-1 में दिए गए हैं (नीचे देखिए) वर्ष 1991 की जनगणना के अनुसार वर्ष के आधार पर आंकड़े उपलब्ध नहीं हैं क्योंकि सारणीकरण का काम प्रगति पर है।

(ख) पश्चिम बंगाल राज्य के चमी दीनाजपुर, मुशिदाबाद और मालदा जिलों में 1951-61, 1961-71, 1971-81 और 1981-91 के दशकों के

दौरान जनसंख्या की प्रतिशतता में वृद्धि और पश्चिम बंगाल राज्य की तुलना में, उनकी जनसंख्या वृद्धि में अन्तर सलसलन विवरण-2 में दिया गया है। (नीचे देखिए)

(ग) जनसंख्या वृद्धि की दरों में अन्तर का कारण जन्म, मृत्यु और प्रवास की दरों में अन्तर होता है। चूंकि सभी दशकों के लिए इन कारणों पर जिलावार आंकड़े उपलब्ध नहीं हैं इसलिए इन जिलों में उच्च वृद्धि दर के कारणों का निघरण करना कठिन है।

विवरण-1

जनगणना के अनुसार मुसलमानों की जनसंख्या

जिले का नाम	जनगणना वर्ष	मुसलमानों की जनसंख्या
1	2	3
पश्चिमी दीनाजपुर	1951	215,739
	1961	521,758
	1971	667,547
	1981	860,797
मुशिदाबाद	1951	947,515
	1961	1,279,256
	1971	1,656,406
	1981	2,169,121
मालदा	1951	346,649
	1961	564,331
	1971	695,504
	1981	919,918

विवरण-2

1951-61, 1961-71, 1971-81 और 1981-91 के दौरान पश्चिम बंगाल और पश्चिमी दीनापुर, मुशिदाबाद और माल्दा जिलों की जनसंख्या में प्रतिशत वृद्धि तथा प्रत्येक जिले और राज्य की वृद्धि दरों के बीच अन्तर ।

दशक	जनसंख्या में प्रतिशत वृद्धि				जिले की प्रतिशत वृद्धि घटा राज्य की प्रतिशत वृद्धि		
	पश्चिम बंगाल	पश्चिमी दीनाजपुर	मुशिदा-बाद	माल्दा	पश्चिमी दीनाजपुर	मुशिदा-बाद	माल्दा
1	2	3	4	5	6	7	8
1951-61	32.80	35.51	33.46	30.35	+2.71	+0.66	-2.47
1961-71	26.87	40.50	28.57	31.98	+13.63	+1.70	+5.11
1971-81	23.17	29.31	25.49	26.00	+6.14	+2.32	+2.83
1981-91*	24.55	30.25	28.04	29.64	+5.70	+3.49	+5.08

*Provisional

Anti Riot Force

2950. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made if any, towards the Constitution of a anti-riot force announced last year;

(b) what are the details of its composition; and

(c) whether Government are thinking of enforcing a Code of Conduct for the personnel of the force?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c) Orders have been issued for setting up of a Rapid

Action Force by converting some Battalions of CRPF into Battalions of Rapid Action Force. The Force will have a composite character and its command structure will be different from that of standard CRPF Battalions. The Force would essentially be utilised to tackle communal riots and riot-like situations. The process of conversion of CRPF Battalions into Battalions of Rapid Action Force is going on and the Force would become operational as early as possible.

Naxalites in Chandrapur Region of Maharashtra

2951. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the estimated number of Naxalites operating in the Chandrapur region of Maharashtra;